

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub: - Nomination of all the Secretaries of DLSA to attend the meeting scheduled to be held on **17.02.2019** at the **Judicial Academy Jharkhand, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate all the Secretaries of DLSA from the State of Jharkhand to attend the meeting scheduled to be held on **17.02.2019** at the **Judicial Academy Jharkhand, Ranchi.**

Accordingly, you are requested to direct the Secretary, DLSA of your Judgeship to attend the aforesaid meeting.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 532 /Apptt.

Dated, Ranchi, the Feb 11, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1777/JAJ dated 06.02.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

J.P. Singh
11/02/19

Registrar (Administration)